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private traders. Apart from the steps taken to regulate the raw jute trade, it has been decided to enlarge the operations of the Jute Corporation of India so as to ensure that the jute growers get a fair return for their produce. To start with, from the 1978-79 season,, the Jut_e Corporation of India will purchase 15 Iakh bales of jute of which at least 20 por. cent will be from the primary pro-

Strike by the Employee_a of CSIO

- ♦248. SHRI ANANDA PATHAK: Will the PRIME MINISTER pleased to state:
- (a) whether Government are aware of the relay hunger strike and token strike dharna resorted to by the CSIO Employees' Union on tlie 4th February, 1978 in Chandigarh in protest against the large scale victimisation and retrenchment in that organisation; and
- (b) if so, what steps Government have taken to reinstate the retrenched employees in the organisation?

PRIME MINISTER (SHRI MORARJI R. DESAI): (a) and (bj There was no relay hunger strike or token strike dharna by the employees of the said organisation on 4th February,, 1978. However, about 45 (toltnl strength about emplovees C30) took casual leave on that date for various reasons and some of them squatted outside the premises of the Organisation. There has however, been no retrenshment or victimisation and the question of reinstatement of any employee does

•249. [Transferred to the 1st August,

Clarification of reserved items for grant of licences

- •250. SHRI SURENDRA MOHAN: Will the Minister of INDUSTRY be pleased to state:
- (a) what are the reasons for inclusion of certain items,, like paintbrushes and tooth-brushes in the list

of reserved items for the small scale sector when one item in the list happens to be brushes of all types; and Government whether propose to revise the list?

to Question-

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b) It is true that the original list of reserved items includes certain items like paint-brushes tooth-brushes in the small scale sector and also mentions an item of 'brushes of all types'. This is because tooth-brushes and paint-brushes are not prepared out of the same material and in the same unit as other brushes and it was considered desirable to mention these two items separately to avoid confusion. It has since been considered necessary to recast the list detailing items which come in generic categories. A more scientific method of identifying and listing the industrial products on the basis of the codes adopted in the National Industrial Classification evolved by the Central Statistical Organisation was followed. This revised list was placed on the Table of the Rajya Sabha on 27th April, 1978. A Standing Committee, on reserved items for exclusive development in the small scale sector, under the Chairmanship of the Chairman of Bureau of Industrial Costs & Prices and comprising the members from Planning Commission Ministry of Industry, D.G.T.D. and DC (SSI), are examining the above list to make it more specific, wherever necessary.

Selling of Important CFIR Papers as waste paper

•251. \$HRI UAGJIT SINGH ANAND: SHRI BISHAMBHAR NATH PANDE: SHRI YOGENDRA MAKWANA; SHRI SWAMI DINESH CHANDRA; SHRI SHRIKANT VERMA:

Will thei PRIME MINISTER be pleased to state;

(a) whether it is a fact that many